

1	2	3	4	5	6	7	8	9
24.	Uttar Pradesh	53	50	5134	1142	8469	8469	444
25.	West Bengal	15	16	2470	625	1318	1183	1402
26.	A & N Islands	—	—	—	—	—	—	—
27.	Pondicherry	—	1	113	39	145	25	—
Total		303	317	51251	12383	25635	17844	ERR

Computerisation

917. SHRI S. AJAYA KUMAR : Will the Minister of RAILWAYS be pleased to state:

(a) the total amount spent on computerisation Projects alongwith the name of projects implemented during the last three years, State/Zone-wise particularly in Kerala; and

(b) the details of the new projects the Government plans to undertake as part of computerisation venture?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Railways being a Central subject the budgetary provision for all projects including computerisation is made railway zone-wise. Similarly amount spent on various projects is also maintained zone-wise. The amount spent on computerisation of major railway projects during the last three years, i.e. 1995-96, 1996-97 and 1997-98 is as follows :—

Name of Project	Amount Spent (In lakhs of Rs.)
Freight Operation Information System (FOIS)	5,426
Networking of Passenger Reservation System (PRS)	14.17
Management Information System (MIS)	Sanctioned in the Current financial year

All the above mentioned projects are for all Indian Railways and for the present the Freight Operation Information System (FOIS) is to be implemented on Northern Railway in the first phase. The above mentioned amount on FOIS has been spent. Once it is successfully implemented on the Northern Railway the project will be extended to the all Indian Railways.

This would be presented to the Parliament as part of the Railway Budget 1999-2000.

[Translation]

Unauthorised Occupation of Seats

918. SHRI ANUPLAL YADAV : Will the Minister of RAILWAYS be pleased to state:

(a) whether the unauthorised passengers cause a lot of trouble to the bonafide ticket holders in the Reserved Compartments particularly in the East bound trains;

(b) if so, the reasons therefor alongwith the number of passengers prosecuted during the last one year;

(c) whether the Government propose to amend the present rules or enhance the fine charges to punish unauthorised passengers travelling in the Reserved Compartments;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF

STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) :

(a) and (b) Some instances of persons who are mostly short distance passengers belonging to the local areas entering the reserved compartments unauthorisedly have come to notice. In order to curb this menace, checks are conducted regularly, as a result of which 1.62 lakh persons were prosecuted during the year 1998 (upto September, 98) for irregular travelling in trains.

(c) to (e) The provisions contained in the Railway Act, 1989 lay down heavy penalties in respect of fine and imprisonment for unauthorised travel on the trains. These provisions are considered quite stringent and deterrent for the present.

[English]

Mumbai Sub-urban Railway

919. DR. SUBRAMANIAN SWAMY : Will the Minister of RAILWAYS be pleased to state:

(a) whether the services and amenities provided to the Mumbai Suburban Commuters by both Central and Western Railway is inadequate and unsatisfactory;

(b) if so, the steps taken or proposed to be taken by the Government to make travel on the Suburban Railway network of Mumbai Region more satisfactory;

(c) the Revenue earned by the Central and Western Railways on the Suburban network in Mumbai region separately;

(d) whether compared to the size of the Suburban Network of each of the Two Railway Zones in Mumbai, the budget allocation to the Central Railway Suburban Network is meagre and inadequate; and

(e) if so, the reasons therefor and the steps taken or proposed to be taken by the Government to increase the budgetary support to the Central Railway suburban network in Mumbai?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) :

(a) to (e) Augmentation/introduction of suburban trains EMU (Electrical Multiple Unit) in Mumbai area on Central and Western Railways is a continuous process depending upon the availability of EMU rakes and other reasons. The number of suburban trains have been increased from 1063 to 1077 on Central Railway and 953 to 961 on Western Railway during 1998-99. Out of these, the number of 12 Car EMU trains have also been increased from 71 to 90 on Central Railway and from 182 to 203 on Western Railway.

All stations on suburban section of Mumbai area are provided with amenities as per norms commensurate with the volume of passenger traffic. The adequacies of these are reviewed periodically and deficiencies wherever found are made good. At present there are no deficiencies in the amenities provided at stations.

For improvements in infrastructure, the Railways have entered into a Memorandum of Understanding with the Government of Maharashtra to establish Mumbai Railway Vikas Corporation (MRVC) on an equity participation of 51 : 49 basis. The Corporation will be executing the Rail component of the Mumbai Urban Transport Project-II (MUTP-II).

The details of projects already sanctioned and under different stages of implementation in Mumbai under Metropolitan Transport Project (MTP) plan head are as under:

(Rs. in crores)

S No.	Name of Work	Total Cost	Exp. upto 31.3.1998	Outlay 1998- 1999
1	2	3	4	5
1.	Thane-Turbe-Nerul-Vashi part of Corridor	Rly. 131.47	40.56	20.00
	No. 2 in New Mumbai.	CIDCO 271.92	22.87	68.22
		Total 403.39	63.43	88.22